

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
CUSTOMS APPEAL BRANCH**

Dated: 14/09/2016

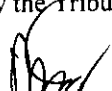
To

Appellant as per address in table below

Respondent as per address in table below

Final Order No. AD/A/53440/2016-CU[DB] dated 07/09/2016

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 9C of the Customs Tariff Act, 1975.


Deputy/Asstt. Registrar (CUSTOMS Appeal Branch)

Application	Appeal	Name and Address of Appellant
1	AD/50209/2016	S K I Carbon Black India Pvt Ltd Aditya Birla Centre, S K Ahire Marg Worli MUMBAI-MAHARASHTRA

**Name and Address of
Respondent**

2	Designated Authority-Designated Authority Directorate General Of Anti-dumping And Allied Duties 1. Department Of commerce, Jeevan Tara Building, 4Th Floor, 5, Parliament Street NEW DELHI 110001, 2. UNION OF INDIA MINISTRY OF FINANCE SECRETARY - REVENUE GOVERNMENT OF INDIA NORTH BLOCK, NEW DELHI.
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Copy To

3 Advocate(s) / Consultant(s):

Rajesh Sharma (Advocate)
TPM CONSULTANTS, K-3/A
SAKET,
NEW DELHI-110017

4 Additional Party's Name & Address :

**JIANGXI BLACK CAT CARBON
BLACK CO LTD**

LIYAO JINGDEZHEN CITY,
JAINGXI PROVINCE, PR CHINA

**WUHAI BLACK CAT CARBON
BLACK CO LTD**

WUSUYUAN, HAINAN DISTRICT,
WUHAI CITY, INNER MONGOLIA
PROVINCE PR CHINA

**HANDAN BLACK CAT CARBON
BLACK CO LTD**

NORTH CHENZHUANG VILLAGE,
SHICUNYING, CI COUNTRY,
HANDAN CITY, HEBEI
PROVINCE, PR CHINA

**CHAOYANG BLACK CAT
CARBON BLACK INC LTD**

NO. 82, FIFTH DIVISION OF
CANGJIANG ROAD, LONGCHENG
DISTRICT, CHAOYANG CITY,
LIAONING PROVINCE, CHINA PR

**HANCHENG BLACK CAT
CARBON BLACK CO LTD**

XIZAN COAL INDUSTRY PARK,
HANCHENG, SHANXI, CHINA

**TANGSHAN BLACK CAT
CARBON BLACK CO LTD**

XIAOZAI, FANGEZHUANG, GUYE
DISTRICT, TANGSHAN CITY,
HEBEI PROVINCE PR CHINA

**TAIYUAN BLACK CAT CARBON
BLACK CO LTD**

GAO BAI INDUSTRIAL PARK,
QINGXU COUNTRY, TAIYUAN
CITY, SHANXI PROVINCE PR
CHINA

JK TYRES LTD

LINK HOUSE, 3, BAHADURSHAH
ZAFAR MARG, NEW DELHI-
110002

APOLLO TYRES

APOLLO HOUSE 7,
INSTITUTIONAL AREA, SECTOR-
32, GURGAON-122001
(HARYANA)

**AUTOMOTIVE TYRE
MANUFACTURERS
ASSOCIATION (ATMA)**
PHD HOUSE, 4TH FLOOR,
OPPOSITE ASIAN GAMES
VILLAGE, SIRIFORT
INSTITUTIONAL AREA, NEW
DELHI-110016

**ASSOCIATION OF CARBON
BLACK MANUFACTURERS**
A-22, BELVEDERE TOWER, DLF
CITY, PHASE-I, GURGAON-122002

PHILLIPS CARBON BLACK LTD
31, NETAJI SUBHAS ROAD,
KOLKATA-700001

5 Bar Association, CESTAT, Delhi

6 Director Publications, Customs, Excise. I.P. Estate, Delhi

7 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

8 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

9 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

10 Easy Service Tax Online Dot Com Pvt. Ltd., 407A, Iscon Mall, Satellite Road, Ahmedabad-15

11 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

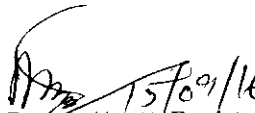
12 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

13 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad – 38

14 The ICFAI society , 52, Nagarjuna Hill, Punjagutta Hyderabad.-500082

15 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

16 C.D.R. 17 Office Copy 18 Guard File


15/09/16
Deputy/Asstt. Registrar(CUSTOMS Appeal Branch)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL,

West Block No.2, R.K.Puram, New Delhi

COURT-I

Date of hearing/decision: 7.9.2016

Anti-Dumping Appeal No.50209 of 2016

Arising out of the Final Findings No.15/8/2014--DGAD dated 1.10.2015 passed by the Designated Authority and Customs Notification No.54/2015-Customs, dated 18.11.2015 passed by the Ministry of Finance, Department of Revenue.

S.K.I Carbon Black (India) Pvt. Ltd. .. Appellant

Vs.

Designated Authority, .. Respondent
Directorate General of Anti-Dumping and
Allied Duties/Ministry of Finance

Appearance:

Present Mrs. Reena Khair, Shri Rajesh Sharma and Ms.Rita Jha,
Advocates for the appellants

Present Shri Amit Singh, Advocate for the Designated Authority,
Ministry of Commerce

Present Mrs. Suchitra Sharma, A.R. for the Revenue

Present Shri Dhruv Gupta and Shri Saurabh Dugar, Advocates for the
interested party

Coram: Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mr. S.K. Mohanty, Judicial Member
Hon'ble Mr. B. Ravichandran, , Technical Member

Final Order No. 53440/2016

Per Justice (Dr.) Satish Chandra:

Mrs. Reena Khair, Id. Counsel for the appellant made a request
to withdraw the appeal.

2. Shri Amit Singh, Id. Advocate for the Designated Authority and
Mrs. Suchitra Sharma, Id. A.R. for Revenue have no objection.

3. The appeal filed by the appellant is dismissed as withdrawn.

(Justice Dr. Satish Chandra)
President

(S.K. Mohanty)
Judicial Member

(B. Ravichandran) 8/9/16
Technical Member